

(c) The retail price of levy sugar has been fixed at Rs. 3.75 per kg. with effect from 1.12.1982.

(d) There is no such proposal under the consideration of the Government, at present.

Sprinkler System of Irrigation

6584. SHRI SHANTUBHAI PATEL : Will the Minister of IRRIGATION be pleased to state :

(a) whether the Sprinkler system of irrigation has been found to be more effective than other systems for increasing the yield of crops ;

(b) if so, whether any steps have been taken to popularise the use of sprinklers among the farmers ; and

(c) the price of a sprinkler and whether there is any proposal to produce cheap sprinklers in the public sector for the benefit of the farmer ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. The use of sprinkler system of irrigation is generally economical and cost effective in the areas where the soils are light, the land is undulating and availability of water is scarce and costly.

(b) To encourage the use of sprinkler/drip irrigation, a Centrally Sponsored Scheme has been introduced by the Ministry of Irrigation recently under which subsidy at the rate of 50% for small and marginal farmers and 20% for others is made available.

(c) The average cost of sprinkler system is Rs. 5,000 per hectare and there is no proposal to manufacture sprinklers in the public sector.

Unauthorised Construction on Government Land at Lawrence Road, Delhi

6585. SHRI CHANDRADEO PRASAD VERMA : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6851

on 5 April, 1982 regarding unauthorised construction on Government land and statement laid on the Table on 19 July, 1982 in implementation of the assurance and state :

(a) whether stay order issued by the Court in this case has been vacated ;

(b) if so, what further action has been taken or is proposed to be taken to remove the unauthorised construction and possession made by someone on D.D.A's land measuring about 400 yards for the last six years ; and

(c) if so, details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The DDA has reported that stay order has since been vacated.

(b) and (c). The DDA has stated that the question of removing the unauthorised constructions is under process.

Adoption of Latest Technology in Dry Land Farming

6586. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether efforts are being made by his Ministry to adopt latest technology for dry farming crops ;

(b) if so, which crops are proposed to be brought under cultivation under the above technology ;

(c) whether pulses can be brought under the above scheme ; and

(d) the programme of Government in increasing pulses cultivation in 1983-84 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Various location specific crops of cereals, pulses and oil-seeds as well as cotton have been identified for cultivation.